

SHRI MORESHWAR SAVE: Sir, I introduce the Bill.

" That leave be granted to introduce a Bill further to amend the Constitution of India"

CITIZENS (ISSUE OF MULTI-PURPOSE CARD) BILL*

15.35 hrs

[*English*]

SHRI MORESHWAR SAVE (Aurangabad): I beg to move for leave to introduce a Bill to provide for the issue of multi-purpose cards to the citizens of India and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

" That leave be granted to introduce a Bill to provide for the issue of multi-purpose cards to the citizens of India and for matters connected therewith".

The Motion was adopted.

SHRI MORESHWAR SAVE: I introduce the Bill.

15.35 1/2 hrs

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 29A, etc.)

[*Translation*]

SRI MOHAN SINGH (Deoria): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India

[*English*]

MR. DEPUTY-SPEAKER: The question is:

The motion was adopted.

[*Translation*]

SRI MOHAN SINGH:- I introduce the Bill.

15.36 hrs

CONSTITUTION (AMENDMENT) BILL*

(Insertation of new article 51 B)

[*Translation*]

SRI MOHAN SINGH (Deoria):- Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[*English*]

MR. DEPUTY-SPEAKER: The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

[*Translation*]

SRI MOHAN SINGH:- I introduce the Bill.